NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/528/ (IB)/2017

NAME OF THE PETITIONER(S)

: BASF INDIA LTD

NAME OF THE RESPONDENT(S)

: MOSMETRO INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. SATISH FOR

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner is directed to send private notice to the respondent for their appearance and submissions and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Put up on 04.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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